

rules by the Scheduled Caste Scholarship/Stipends Board, Delhi State.

The schemes sanctioned by the Central Government for the Removal of Untouchability during the year 1953-54 are:—

1. Construction of houses.
2. Construction of wells and repairs to wells,
3. Non-recurring grant for Welfare Centres, and
4. Propaganda.

The schemes for the current financial year (1954-55) are under consideration.

(b)

Year	Amount sanctioned or proposed to be sanctioned by Centre.	Amount spent by the Delh State Govern- ment.
1	2	3
	Rs.	Rs.
1951-52	..	60,644
1952-53	..	83,523
1953-54	77,500	92,540
1954-55	1,00,000 (Ceiling fixed)	1,40,000 (Expected to be spent)

#### PUBLIC JOINT STOCK COMPANIES

**475. Pandit Munishwar Datt Upadhyay:** Will the Minister of Finance be pleased to state:

(a) the number of Public Joint Stock companies at present in India and their total paid up capital;

(b) how many of such companies have managing agents;

(c) what is the total amount of remuneration drawn by the managing agents during the last three years; and

(d) what is the maximum number of companies managed by a managing agent?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) There were

12,055 public companies on 31st March, 1953 with total paid up capital of Rs. 628 crores.

(b) to (d). The information asked for is not readily available, and to collect it in the form in which it is asked will entail expenditure of time and energy which will be hardly justified by the results to be obtained. However, information which could be collected in regard to 1,795 companies, both private and public, including most of the important companies managed by managing agents, has been furnished in the statement which is laid on the Table. [See Appendix VI, annexure No. 29.]

#### FACILITIES FOR STUDIES ABROAD

**476. Shri Bahadur Singh:** Will the Minister of Education be pleased to state:

(a) the number of cases in which Government forwarded to Indian Missions abroad applications from private students for securing permission for study or training during 1954; and

(b) the countries which offered facilities to such students?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) 170.

(b) U.K., U.S.A., Australia, Sweden and Canada.

#### INDO-IRAQI CULTURAL AGREEMENT

**477. Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether an Indo-Iraqi Cultural Agreement has been signed recently; and

(b) if so, what are the terms of the Agreement?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes, Sir.

(b) A copy of the terms of the Agreement is laid on the Table of the House. [See Appendix VI, annexure No. 30.]